

SUPREME COURT OF INDIA

Re: Appointment of Chief Justice in Madras High Court.

Office of the Chief Justice of the Madras High Court would be falling vacant shortly consequent upon elevation of Mrs. Justice Indira Banerjee to the Supreme Court, in terms of our recommendation dated 16th July, 2018 made separately. Therefore, appointment to that office is required to be made.

Mrs. Justice V.K. Tahilramani is seniormost Judge from Bombay High Court and has been functioning there since 26th June, 2001. Having regard to all relevant factors, the Collegium finds Mrs. Justice V.K. Tahilramani suitable in all respects for being appointed as Chief Justice of the Madras High Court and recommends that she be appointed as Chief Justice of that High Court.

While making the above recommendation the Collegium has taken into consideration the fact that at present there is only one Chief Justice from Bombay High Court, which is one of the biggest High Courts with sanctioned Judge-strength of 94 Judges.

(Dipak Misra), C.J.I.

(Ranjan Gogoi), J.

(Madan B. Lokur), J.

New Delhi,
July 16, 2018